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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No. 282 /07/HDB/2017
NAME OF THE COMPANY	Seven hills Healthcare Limited
NAME OF THE PETITIONER(S)	Axis Bank Limited
NAME OF THE RESPONDENT(S)	Seven hills Healthcare Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI . SATYA SIVA DARSHAN ALEKHYA TADASINA .	ADV " "	avinash @ desai law offices . com. 9908888234 8886886895.	Shamir .
KHAMAR KANTAMNENI . Sukanya Bhaumik Rubaina S Khatoon	" " "		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Ali Bavani . EDMR & DMR Associates	Advocate .	amir.bavani @ dhiraassociates . com 9949216962 .	Amir Ali

ORDER

Heard Mr.S.Niranjan Reddy, Senior Advocate along with Mr.Avinash Desai, Mr.Satya Siva Darshan, Mr.Khamar Kantamneni, Ms.Alekhy Tadasina, Ms.Sukanya Bhaumir, and Ms.Rubaina S Khatoon, Learned Counsel for the Petitioner. Mr.Amir Ali Bavani, Learned Counsel for the Respondent

Mr.Amir Ali Bavani, Learned Counsel for the Respondent / Corporate Debtor accept the notice and waives further notice and requested time as his senior wanted to argue the case.

The Learned Counsel for the Respondent is directed to serve a copy of the reply / objections to the Learned Counsel for the Petitioner well before the next date of hearing.

Case is posted to 02.01.2018.


Member (T)

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Member (J)